# F. No. J-11017/22/2018-Judicial (Part-1) Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 7<sup>th</sup> October, 2020

# ORDER

The President is pleased to **engage** following three Advocates as **Senior Panel Counsel** for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as shown in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

# **HIGH COURT OF DELHI**

#### SENIOR PANEL COUNSEL

SI. No.	Name of Advocates (S/Shri)	Contact details	Enrollment No.
1.	Abhishek Singh	Office: A-8 (LGF), Friends Colony (East), New Delhi-110006 Mob: 9910291290, 9650081421 Email: abhishek.lexicons@gmail.com	D/1847/2008
2.	Alok Singh	H. No. 997, Niti Khand-I, Indirapuram, Ghaziabad, UP-201010 Mob: 9910884802 Tel. 011-49875610 Email: alok_singh@rediffmail.com	D/1496/2002
3.	Sandeep Bajaj	A-220, Defence Colony, New Delhi- 110014. Mob: 9818324703 Email: adv.sandeepbajaj@gmail.com	D/782/2007

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. <u>www.legalaffairs.gov.in</u> in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

into

(S. R. Mishra) Additional Secretary

#### Copy for information to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi.
- 3. The Registrar, High Court of Delhi.
- 4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
- 5. All the panel counsel as mentioned herein above.
- 6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
- 7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 8. For uploading on website of this Department i.e. <u>www.legalaffairs.gov.in</u> under tab 'Judicial Section' in the link "List of empanelled Advocates".
- 9. Guard File/Judicial Section with 5 spare copies.

(D. Srinivaš)

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